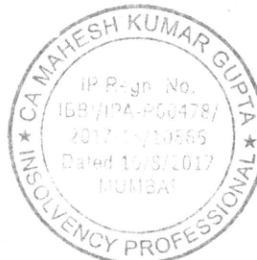


FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS
OF STARLITE JEWELS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate debtor	Starlite Jewels Private Limited
2.	Date of incorporation of Corporate debtor	29/07/2002
3.	Authority under which Corporate debtor is incorporated/registered	Registrar of Companies, Mumbai under Companies Act, 1956
4.	Corporate Identity No. of Corporate Debtor	U36911MH2002PTC136637
5.	Address of the registered office of Corporate Debtor	Registered Office 203 2ND FLOOR DEVELOPMENT SEEPZS NEAR EXISTING SEEPZS JOGESHWARI VIKHROLI LINK RD, MUMBAI, 400093 Maharashtra
6.	Date of closure of Insolvency Resolution Process	12th January, 2024
7.	Liquidation commencement date of Corporate Debtor	12th January, 2024 (copy of Order was received by the Liquidator on 20.01.2024)
8.	Name and registration number of the Insolvency Professional acting as liquidator	Maresh Kumar Gupta IBBI/IPA-001/IP-P00478/2017-2018/10866
9.	Address and e-mail of the liquidator, as registered with the Board	Office at 202, New Heera Panna Industrial Estate, Near Virwani Industrial Estate, Goregaon (East), Mumbai – 400063 Email - camkg59@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Office at 202, New Heera Panna Industrial Estate, Near Virwani Industrial Estate, Goregaon (East), Mumbai – 400063 Email - liq.starlite@gmail.com , camkg59@gmail.com
11.	Last date for submission of claims	23.02.2024



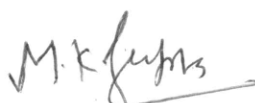
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Starlite Jewels Private Limited** on 12.01.2024 (Order was received by the Liquidator on 20.01.2024).

The stakeholders of **Starlite Jewels Private Limited** are hereby called upon to submit their claims with proof on or before 23.02.2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 23rd January, 2024
Place: Mumbai



Mahesh Kumar Gupta
Liquidator
Starlite Jewels Private Limited
(in Liquidation)

IBBI/IPA-001/IP-P00478/2017-2018/10866

